

Annexure-9

Name of the corporate debtor: Ballarpur Industries Limited

Date of commencement of CIRP: 17th January 2020

List of creditors as on: 24th December 2020

List of other creditors (Other than Financial creditors and operational creditors)

(Amount in INR)

S No	Name of Creditor	Identification No	Details of Claim received		Details of Claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	Edelweiss Assets Reconstruction Company Limited	-	5-Feb-20	1,332,405,045	1	Corporate Guarantee	-	-	No	0.00%	-	-	1,332,405,044	-	<p>The claim filed by Edelweiss ARC (Edelweiss) as a financial creditor has been rejected after verification. However, the claim will be classified as claim from "other creditor" at notional value of INR 1/- on account of the following:</p> <p>1. Edelweiss has received a Corporate Guarantee from the Corporate Debtor against the loan taken by Bilt Graphic Paper Products Limited.</p> <p>2. Edelweiss has an exclusive charge over industrial land admeasuring 621 Acres situated in Choudhwar ,Orissa</p> <p>Further, the Corporate Debtor has mortgaged its industrial land admeasuring 621 Acres situated in Choudhwar ,Orissa with respect to loans given by EARC to BGPPL and the outstanding amount for the loans as on insolvency commencement date i.e 17 January 2020 was INR 195.78 crores.</p>
Total				1,332,405,045	1		-	-			-	-	1,332,405,044	-	